

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

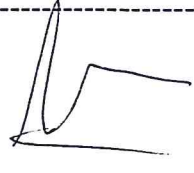
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :  
PETITION NUMBER : TCP/202/2016  
NAME OF THE PETITIONER(S) : Sreeram Sarath & another  
NAME OF THE RESPONDENT(S) : M/s Phykon Solutions Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	Shreen Kumar Murthi	for Respondent	
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**ORDER**

Counsel for petitioner called but absent. Counsel for respondent present and prayed for time to make submissions. Time is enlarged to hear submissions by both the counsels. Counsel for respondent is directed to inform the counsel for the petitioner regarding the next date of hearing. Put up on 12.12.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)

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